

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT) (Insolvency)NO.919 OF 2020

In the matter of:

Radico Khaitan Ltd

Appellant

Vs

BT & FC Pvt Ltd and Ors

Respondent

Present:

Mr Gopal Jain, Sr Advocate, Ms Wamika Trehan, Mr. Ajay Bhargava, Mr Avinash Balakrishna and Ms Maithili Moondra, Advocates for the appellant.

Mr. Abhishek Singh, Ms Aayushi Misra and Mr. Lokendra Kumar Tripathi, Advocates for R3 and R4.

Mr. Bhuvaneshwari Ramanathan, R, R2.

ORDER
(Virtual Mode)

03.02.2021-Learned counsel for the Appellant started his arguments but due to his personal difficulty the arguments are inconclusive. Let the matter be fixed for hearing on **11th February, 2021.**

Interim order to continue till next date of hearing.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

Bm/kam